

Item No.24

28-9-2004

MA 1351/2004
OA 2163/2003

Present : None for the applicant.

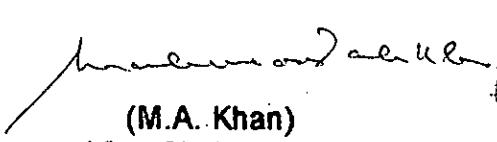
Shri V.S.R. Krishna, counsel for respondents in OA, counsel for applicant in MA.

MA 1351/2004

Learned counsel for applicant has submitted that this application for extension of time for implementation of the order of this Tribunal dated 9.2.2004 made in OA 2163/2003 by three months. The application was submitted on 28/6/2004 and three months time sought for is now over.

The application has become infructuous. The application is dismissed as infructuous.


(S.K. Malhotra)
Member (A)


(M.A. Khan)
Vice-Chairman (J)

/gkk/